NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No.346/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES:

IPCA Laboratories Ltd.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

V. N. DEODHAR Practising co. sec. Le

ORDER C.P. No. 346/59/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- The Learned Representative to place on record the entire sequence of events to 2. demonstrate that the Petitioner is the bonafide purchaser.
- 3. Adjourned to 19.12.2017.

Sd/-

M.K. Shrawat Member (Judicial)

16.11.2017